

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
SAFAL SECURITIES LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Safal Securities Limited
2.	Date of incorporation of corporate debtor	17/04/1995
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L67120GJ1995PLC025470
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Off. : 9, Ankur Complex, B/H. Town Hall, Ellisbridge, Ahmedabad Gujarat, 380006
6.	Date of closure of Insolvency Resolution Process	15/11/2020
7.	Liquidation commencement date of corporate debtor	17 th March, 2021 (Order was received by the Liquidator on 22.03.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Suhas Dinkar Bhattbhatt IBBI/IPA-002/IP-N00571/2017-2018/11738
9.	Address and e-mail of the liquidator, as registered with the Board	Email: cssuhasb@gmail.com 520, Grand K-10, Behind Atlantis K-10 Opp. Honest Restaurant, Near Genda Circle, Vadodara, Gujarat, 390007
10.	Address and e-mail to be used for correspondence with the liquidator	Email: sbhattbhattco@gmail.com Add: 520, Grand K-10, Behind Atlantis K-10 Opp. Honest Restaurant, Near Genda Circle, Vadodara, Gujarat, 390007
11.	Last date for submission of claims	20 th April, 2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the **Safal Securities Limited** on **17.03.2021 (Order was received by the Liquidator on 22.03.2021)**.

The stakeholders of **Safal Securities Limited** are hereby called upon to submit their claims with proof on or before 20th April, 2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Suhas Dinkar Bhattbhatt
Liquidator
Safal Securities Limited
(in Liquidation)



Date: 24.03.2021
Place: Vadodara